



PUBLISHED BY AUTHORITY

No. 15

CUTTACK, FRIDAY, APRIL 14, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

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## PART I

### Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

#### OFFICE OF THE SECRETARY TO HIS EXCELLENCY THE GOVERNOR NOTIFICATION

The 10th April 1944

**No. 2-S.G./T.**—His Excellency the Governor of Orissa is pleased to sanction, with effect from the 17th April 1944, leave for twenty-seven days on leave salary equivalent to full pay, under rules 7(1) (a) and 8 of the Bihar, Central Provinces and Berar, and Orissa Public Service Commission (Conditions of Service) Regulations, to Rai Bahadur Lakshmidhar Mahanti, a member of the Joint Public Service Commission, Bihar, Central Provinces and Berar, and Orissa, who is also permitted to prefix Sunday, the 16th April and affix Sunday, the 14th May 1944, to the aforesaid leave.

By order of the Governor  
V. E. DAVIES  
Secretary to His Excellency the Governor of Orissa

#### HOME DEPARTMENT NOTIFICATION

The 6th April 1944

**No. 1706-A.**—In exercise of the powers conferred by section 30 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to invest Khan Bahadur Musahib Khan, Subdivisional Magistrate, Bargarh in the district of Sambalpur, with powers to try all offences not punishable with death.

By order of the Governor  
J. BOWSTEAD  
Chief Secretary to Government

#### HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 10th April 1944

**No. 1304-L.S.-G.**—In exercise of the powers conferred by sub section (1) of section 25 of the Orissa Prevention of

Adulteration and Control of Sale of Food Act, 1938 (Orissa Act X of 1938), the Governor of Orissa is pleased to appoint the officers mentioned in column 1 of the schedule below to be the local authorities for the purpose of the Act in respect of the villages specified against them in column 2.

#### SCHEDULE

| Designation of officers<br>1                  | Name of villages<br>2              |
|-----------------------------------------------|------------------------------------|
| 1. Special Officer, Cuttack District Board:   | As in the schedule at page 1 ante. |
| 2. Chairman of the District Board, Sambalpur. | As in the schedule at page 1 ante. |

The 12th April 1944

**No. 1334-L.S.-G.**—In exercise of the powers conferred by sub-section (i) of section 3 of the Orissa Medical Regulation, 1936 (Regulation II 1936), the Governor of Orissa is pleased to appoint, with effect from the 29th March 1944, Major R. T. Hicks, O.B.E., I.M.S., Director of Health and Inspector-General of Prisons, Orissa, to be the President of the Orissa Council of Medical Registration, vice Lt.-Col. A. N. Chopra, I.M.S., granted leave under notification No. 980-L.S.-G., dated the 22nd March 1944.

By order of the Governor  
S. DAS  
Secretary to Government

#### DEVELOPMENT DEPARTMENT NOTIFICATION

The 9th April 1944

**No. 1266-D.**—S. V. Ayyer, officiating Executive Engineer, Public Works Department (Retired), is appointed as Additional Special Officer, Irrigation, from the 9th January 1944 to the 31st January 1944 (both days inclusive) to assist Mr. S. K. Ray, Special Officer, Irrigation, in his investigation into irrigation projects in connection with the Grow More Food Campaign.

By order of the Governor  
P. C. DAS  
Secretary to Government

## EDUCATION DEPARTMENT NOTIFICATIONS

*The 12th April 1944*

**No. 1062-E.**—Under section 7 of the Madras Elementary Education Act (Madras Act VIII of 1920) it is hereby notified that the following persons have been elected or appointed to be members of the District Educational Council, Ganjam, as shown against their names :—

Elected by—

- |                                                                            |                               |
|----------------------------------------------------------------------------|-------------------------------|
| 1. Sri K. Balakrishna Patro.                                               | Ganjam District Board         |
| 2. Sri K. N. Deb ..                                                        | Ditto                         |
| 3. Sri D. Misra ..                                                         | Ditto                         |
| 4. Sri M. S. Das ..                                                        | Ditto                         |
| 5. Janab Hyder Shrif                                                       | Ditto                         |
| 6. Sri Thai Narasingo Rao Naidu.                                           | Ditto                         |
| 7. Sri P. Narayan Rao                                                      | Berhampur Municipality Naidu. |
| 8. Sri S. N. Rajguru ..                                                    | Parlakimedi Municipality      |
| 9. Rev. Father S. C. Freeman, M.A., B.D.                                   | Mission Manager               |
| 10. Sri T. Sitaram Das,                                                    | Non-Mission Manager           |
| Teacher Manager, aided Primary School, Padmapur, P. O. Shergada.           |                               |
| 11. Sri Nilambar Misra,                                                    | Ditto                         |
| Teacher Manager, aided Middle School, Kokulunda, P. O. Bellugunta, Ganjam. |                               |

Appointed by the Provincial Government for the representation of—

- |                                                                    |                  |
|--------------------------------------------------------------------|------------------|
| 12. Maulavi K. Muhammad Hussain, ex-Hony. Magistrate, Parlakimedi. | Muslims          |
| 13. Sri Sadananda Naik, Boirani, P. O. Boirani.                    | Scheduled castes |
| 14. Mrs. Newton Mahanti, Hill-Patna, Berhampur.                    | Ladies           |

*The 12th April 1944*

**No. 1065-E.**—Mr. Navaneetham Sarangapani Jagannathan is appointed as a temporary Lecturer in English in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, with effect from the 14th February 1944.

*The 12th April 1944*

**No. 1066-E.**—Mr. Amos Peter O'Brien is appointed as a temporary Lecturer in English in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, with effect from the 28th February 1944.

*The 12th April 1944*

**No. 1072-E.**—The services of Mr. B. P. Basu, I.F.S., District Forest Officer, Ghumsur North Division, are placed at the disposal of the Government of Bihar, with effect from the 20th April 1944 or any subsequent date on which he is relieved of the charge of the Ghumsur North Division, vice Mr. W. D. M. Warren, I.F.S., transferred to Orissa.

*The 12th April 1944*

**No. 1073-E.**—On being relieved of his duties under the Government of Bihar, Mr. W. D. M. Warren, I.F.S., is posted to the charge of the Ghumsur North Division.

By order of the Governor  
S. DAS  
Secretary to Government

## PUBLIC WORKS DEPARTMENT NOTIFICATIONS

*The 11th April 1944*

**No. 4009-E.**—Captain A. E. Green, I.S.E., Chief Engineer and Secretary to Government, Public Works Department, is granted leave on average pay out of India for six months under rules 77 and 81 of the Fundamental Rules, with effect from the date on which he avails himself of it.

By order of the Governor  
J. SHAW

Under-Secretary to Government

*The 11th April 1944*

**No. 4010-E.**—Rai Bahadur Brij Narayan, I.S.E., Superintending Engineer, Orissa Circle, is appointed to act as Chief Engineer and Secretary to Government in the Public Works Department, vice Captain A. E. Green, granted leave or until further orders.

*The 11th April 1944*

**No. 4011-E.**—Mr. J. Shaw, I.S.E., Under-Secretary to Government, Public Works Department, is appointed to act as Superintending Engineer, Orissa Circle, vice Rai Bahadur Brij Narayan, I.S.E., appointed to act as Chief Engineer.

*The 11th April 1944*

**No. 4012-E.**—Mr. W. R. Fleury, I.S.E., Executive Engineer, who has been posted to be attached to Public Works Department Secretariat in notification No. 3807-E., dated the 4th April 1944, is appointed as Under-Secretary to Government in the Public Works Department, with effect from the date he takes over charge.

By order of the Governor  
A. E. GREEN  
Secretary to Government

## SUBORDINATE CIVIL SERVICE

### HOME DEPARTMENT NOTIFICATION

*The 11th April 1944*

**No. 1734-A.**—Sri Promode Ranjan Chandra, Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 22nd April 1943.

By order of the Governor  
J. BOWSTEAD  
Chief Secretary to Government

## OFFICE OF THE REVENUE COMMISSIONER NOTIFICATION

*The 5th April 1944*

**No. 932—IV-114/44-R.**—Sri Saila Behari Chatterjee, Sub-Deputy Magistrate and Sub-Deputy Collector, is granted earned leave for twenty-one days, with effect from the 10th April 1944 or from any subsequent date on which he is allowed to avail of it.

S. L. MARWOOD  
Revenue Commissioner, Orissa